

(b) if so, the findings thereof; and

(c) if not, whether Government propose to make such a study which will help in curbing such activities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) The National Institute of Public Finance & Policy, New Delhi has been entrusted with a special study about the extent of evasion of Excise Duty in respect of 5 excisable commodities which are considered to be prone to evasion of Excise Duty. The study of Black Money has also been assigned to this Institute including examination of causes and conditions that give rise to and/or facilitate the generation of black money,

(b) and (c) The Institute has submitted its report in respect of two excisable commodities which is under consideration of the Government. The report of the Institute on the study of black money has not been received so far.

Enquiry Against Employees of Indian Overseas Bank, Calcutta

4725. SHRI D.M. PUTTE GOWDA : Will the Minister of FINANCE be pleased to state:

(a) whether the enquiries against eight employees of Indian Overseas Bank, Calcutta who had assaulted and manhandled certain officials of a Bank's branch at Calcutta are being delayed;

(b) if so, the reasons for delay in concluding the enquiries and to fix up charges against each of such employees of the bank at Calcutta;

(c) whether the management of IOB, Calcutta had suggested leniency against the said employees; and

(d) if so, the facts thereof and the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Indian Overseas Bank has reported that six of its employees working in Calcutta were chargesheeted in December, 1982 for riotous conduct. The bank has further reported that in view of certain disturbed industrial relations situation obtaining in that region, it had not been possible for it to complete the disciplinary proceedings against the officers charge-sheeted.

(c) and (d) According to the Indian Overseas Bank its Calcutta Regional Office had not suggested any lenient treatment of the charge-sheeted employees.

Exemption of Drugs from Excise/Sales Tax as Recommended by National Development Council

4726. SHRI K.T. KOSALRAM : Will the Minister of FINANCE be pleased to state :

(a) whether the working group of the National Development Council has recommended that drugs should be exempt from excise duty, sales tax and that import duty on drug intermediates should be lower than that on bulk drugs; and

(b) if so, the action taken thereon so that the drug industry can lower its prices by about a fourth ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) (a) No such recommendation has been received.

(b) Question does not arise.

भासियर रेयन मिल में 15 जुलाई 1984 को हुए विस्फोट में जान माल की हानि

4727. श्री निहाल सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :